

tioned from 1st July. NABARD has, however, relaxed these conditions upto 30th June 1990 for financing current Kharif season. In order to ensure adequate flow of credit for ensuing 1990 Kharif season, NABARD has given some relaxations in regard to sanction and operation of the credit limits sanctioned to State Cooperative Banks (SCBs) viz.

(i) the seasonality discipline has been dispensed with;

(ii) maintenance of non-overdue cover during the year 1989-90 has been relaxed for draws on the credit limit sanctioned to CCBs;

(iii) condoning defaults by SCBs in the repayment of loans;

(iv) the condition that the SCB and CCBs would have to maintain 75% of the stipulated minimum involvement on a weekly basis would be waived; and

(v) sanction of additional limits would be considered. These relaxations would help the cooperative banks to meet the credit demand for 1990 Kharif operations

Manganese Ore India Ltd. at Bhandara

7479. DR. KHUSHAL PARASHRAM BOPCHE: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether about 6000 piece rated labourers work in the mines of Manganese Ore (India) Limited at Bhandara/Nagpur (Maharashtra) and Balaghat (Madhya Pradesh) whose monthly salary on the basis of 26 days comes to about Rs 500-600 only;

(b) whether these labourers are not covered under the orders issued by Union Government and the Supreme Court from time to time under the Minimum Wages Act;

(c) whether Government propose to abandon this piece rated work system in the interest of these workers;

(d) the difference between the minimum salaries of piece rated workers and the regular workers in the same category;

(e) whether Government propose to end this difference; and

(f) if so, the measure contemplated in this regard?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) to (f). As on 1.3.1990, Manganese Ore (India) Limited had about 5,700 piece rated workers on its rolls working at its mines situated in Madhya Pradesh and Maharashtra. Piece rated workers are paid wages commensurate with the quantum of work done by them for which purpose unit rates have been fixed for different operations/activities at the mines. Presently the monthly average earning of the workers come to Rs. 975/-. These piece rated workers are covered by the Minimum Wages Act and other statutes as applicable to Manganese Mine Workers from time to time. By improving mining conditions, the average wage of piece-rated workers has increased from Rs. 690 in 1987-88 to Rs. 975 in 1989-90.

[English]

Fiscal Concessions for Investors, Stock Exchanges

7480. SHRI B.N. REDDY:
SHRIMATI J. JAMUNA:
SHRI K.S. RAO:
SHRI T. BALA GOUD:

Will the Minister of FINANCE be pleased to state: